

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 24**  
**(IB)-201(PB)/2022**

**IN THE MATTER OF:**

D.R. Polymers Pvt Ltd

...

Applicant/Petitioner

Vs

✓ M/s. UM Autocomp Pvt. Ltd.

...

Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 14.11.2022**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH KUMAR SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Ashish upadhayay and Adv. Gaurav Raghav for  
D.R. Polymers Pvt Ltd

✓ For Respondent :

**ORDER**

Due to paucity of time, we are unable to take up the matter.  
Hence, adjourned the matter for a physical hearing on 23.01.2023.

  
**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

  
**(AVINASH KUMAR SRIVASTAVA)**  
**MEMBER (TECHNICAL)**